

Reg 9

MA 665/96

6.9.2001

Present: Shri G.K. Masand, Counsel for
the applicant.

Shri R.K. Shetty, Counsel for
the respondents.

At the request of Sh. Masand, list

on 11.9.2001.

(Kuldip Singh)
M.T.

Bark
(B.N. Bahadur)
M(A)

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13) 11.9.2001

Shri G.K. Masand for the
applicant. Shri R.R. Shetty for
Shri R.K. Shetty, counsel for
Respondents.

Ld. counsel, Shri G.K.
Masand, submits that the
applicant wishes to withdraw
the application ~~and~~ ^{pro} The applicant
is also present in the court.

The O.A. is disposed of
as withdrawn. No costs.

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13/9

[Signature]
(Kuldip Singh)
M(J)

[Signature]
(B.N. Bahadur)
MCA

OS

Order/Judgement despatched
to Applicant/Respondent(s)
on 19/9/2001

15
04/10/2001